

**GOVERNMENT OF INDIA  
MINISTRY OF TOURISM**

**LOK SABHA  
UNSTARRED QUESTION NO. +2817  
ANSWERED ON 21.03.2022**

**PROPOSALS FROM STATES TO ADD NEW TOURIST SPOTS IN TOURIST  
CIRCUITS**

**+2817. SHRI SUDHAKAR TUKARAM SHRANGARE:**

**SHRI ARUN SAO:**

**SHRIMATI RANJEETA KOLI:**

**SHRI PRADEEP KUMAR SINGH:**

**SHRI PARBATBHAI SAVABHAI PATEL:**

**SHRI NARANBHAI KACHHADIYA:**

**SHRI SUNIL KUMAR SINGH:**

**Will the Minister of TOURISM be pleased to state:**

- (a) whether tourism industry has been severely affected by COVID-19 pandemic;**
- (b) if so, the details thereof along with the corrective measures being taken by the Government in this regard;**
- (c) whether the Union Government has received any proposal for the Government of Chhattisgarh, Rajasthan, Maharashtra, Bihar, Gujarat and Jharkhand to add new tourist destinations under tourist circuits and if so, the details thereof;**
- (d) the present status of the proposals received along with the decision taken by the Government on the said proposals;**
- (e) whether the Union Government has allocated funds to various State Governments to develop new tourist destinations in their respective states during the last three years; and**
- (f) if so, the State-wise/Union Territory wise details thereof including Chhattisgarh, Rajasthan, Maharashtra, Bihar, Gujarat and Jharkhand?**

**ANSWER**

**MINISTER OF TOURISM**

**(SHRI G. KISHAN REDDY)**

**(a) & (b): Yes, Sir. It is a fact that the tourism industry has been severely affected by COVID-19 pandemic. The details of various fiscal and non-**

**fiscal relief measures announced by the Government of India, which are expected to assist the tourism industry are given at Annexure I.**

**(c) to (f): The Ministry of Tourism provides financial assistance under the schemes of 'Swadesh Darshan' and 'National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' for development of tourism infrastructure in the country further to submission of complete project proposals by the State Governments/Union Territories, including Chhattisgarh, Rajasthan, Maharashtra, Bihar, Gujarat and Jharkhand. This is a continuous process and the projects are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier. The details of proposals sanctioned and funds released under these schemes to various State Governments/Union Territories, including Chhattisgarh, Rajasthan, Maharashtra, Bihar, Gujarat and Jharkhand in the last three years is given at Annexure II.**

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**STATEMENT IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. +2817 ANSWERED ON 21.03.2022 REGARDING PROPOSALS FROM STATES TO ADD NEW TOURIST SPOTS IN TOURIST CIRCUITS**

**The following are the various fiscal relief measures announced by the Government, expected to benefit the Indian Tourism Industry:**

- i. The Government announced Atmanirbhar Bharat Package vide which Rs.3.00 lakh crore collateral free automatic loan has been made available for MSMEs. The loan will have 4- year tenure and 12-month moratorium.**
- ii. The Government waived off PF contribution for three months for organisations with less than 100 pax and 90% of their employees earn below Rs.15000.**
- iii. Under Atmanirbhar Bharat package, PF contribution of both employer and employee has been reduced to 10% each from existing 12% each for all establishments covered by EPFO for three months**
- iv. Deferment of TCS up to October 2020.**
- v. Return filing deferred for three months with no penal interest for companies up to Rs.5.00 Crore, rest @ 9% penal interest.**
- vi. The Central government also gave relief from various regulatory compliances under Income Tax Act, companies Act and GST Act for varying period in the wake of COVID-19 crisis to ensure business continuity and survival.**
- vii. The RBI extended moratorium on term loans till 31<sup>st</sup> December 2020.**
- viii. The Central Government has also given relief from various regulatory compliances under Income Tax Act, Companies Act and GST Act for varying periods in the wake of Covid-19 crisis to ensure business continuity and survival.**
- ix. The Government announced the Emergency Credit Line Guarantee Scheme (ECLGS) 3.0 on 31.3.2021 to support eligible Micro, Small and Medium Enterprises (MSMEs) and business enterprises in meeting their operational liabilities and restarting their business. The scope of the scheme was enlarged to cover business enterprises in Hospitality, Travel & Tourism and Leisure & Sporting sectors. The validity of ECLGS (ECLGS 1.0, ECLGS 2.0 & ECLGS 3.0) was extended up to 30.06.2021 or till guarantees for an amount of Rs. 3.00 lakh crore are issued. Last date of disbursement under the scheme was extended to 30.09.2021. The details of guarantees issued under the scheme are given below:**

<b>Emergency Credit Line Guarantee Scheme (ECLGS) Tourism and Hospitality Scheme wise data as on 31.01.2022</b>			
<b>Industry Nature</b>	<b>Support Under</b>	<b>No. of Guarantees Issued</b>	<b>Amount of Guarantees issued on account of loans sanctioned under the scheme (in Rs. crore)</b>
<b>Travel and Tourism</b>	<b>ECLGS 3.0</b>	<b>3,092</b>	<b>1,696.42</b>
<b>Hospitality</b>	<b>ECLGS 3.0</b>	<b>3,853</b>	<b>6,841.91</b>
<b>Hotels, Restaurants, Tourism</b>	<b>ECLGS 2.0</b>	<b>220</b>	<b>3,426.40</b>
<b>Tourism, Hotels &amp; Restaurants</b>	<b>ECLGS 1.0</b>	<b>96,550</b>	<b>3,569.68</b>
<b>Total</b>		<b>1,03,715</b>	<b>15,534.41</b>

- x. **Ministry of Finance has given concurrence to release Service Exports from India Scheme (SEIS) scrips on 16.06.2021. Earlier, several Industry stakeholders had flagged appeals to the Government to release SEIS Scrips for 2019-20 and DGFT had put a detailed proposal for the allocation for SEIS for exports made during 2019-20. Taking all circumstances into account, the Department of Expenditure, Ministry of Finance has given concurrence to the proposal of Department of Commerce for continuation of SEIS for 2019-20 with a financial allocation of Rs.2061 crore subject to the condition that the amount will be provided through Expenditure Budget following the procedure of providing a New Minor Head.**
- xi. **On 28<sup>th</sup> June 2021, the Government announced a stimulus package to boost diverse sectors of economy affected by COVID-19 pandemic and provide impetus for growth and employment measures. The package comprises a total of 17 measures in three broad categories, which included 'Economic relief from Pandemic, with special focus on health and reviving travel and tourism sectors' and 'Impetus for Growth and employment'.**
- xii. **Operational Recommendations for safe resumption of business with easing of lockdown restrictions have been issued for various segments of the travel and hospitality industry and circulated amongst all stakeholders.**

- xiii. With a view to prepare for a post-COVID 19 revival, the Ministry has formulated and issued detailed operational guidelines for Covid safety and hygiene for hotels, restaurants, B&Bs/Homestays and Tourism Service Providers on 08.06.2020 to facilitate smooth resumption of business.**
- xiv. An initiative called SAATHI (System for Assessment, Awareness & Training for Hospitality Industry) has been developed for effective implementation of Guidelines/SOPs issued with reference to COVID-19 and beyond for safe operations of Hotels, restaurants, B&Bs and other units.**
- xv. With an aim to incentivize stakeholders in the Tourism industry, the Guidelines for the scheme of Market Development Assistance (MDA) for providing financial support to stakeholders for the promotion of Domestic Tourism have been modified to enhance the scope and reach of the scheme, so as to provide maximum benefits to the stakeholders. Additional promotional activities have been incorporated including online promotions and the extent of financial assistance permissible has been enhanced.**
- xvi. Validity of approval or certification of hotels and other accommodation units whose project approval/re-approval and classification/re-classification have expired/were likely to expire has been extended up to 31<sup>st</sup> March 2022.**
- xvii. The Guidelines of the Marketing Development Assistance Programme under the Overseas Promotion and Publicity Scheme has been modified to enhance the scope and reach of the scheme, so as to provide maximum benefits to the stakeholders in the tourism industry.**

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**ANNEXURE- II****STATEMENT IN REPLY OF PARTS (c) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. +2817 ANSWERED ON 21.03.2022 REGARDING PROPOSALS FROM STATES TO ADD NEW TOURIST SPOTS IN TOURIST CIRCUITS**

**State wise details of projects sanctioned under the Swadesh Darshan scheme:**

**(Rs. in crore)**

<b>S. No</b>	<b>State / UTs</b>	<b>Swadesh Darshan</b>			
		<b>No. of Projects</b>	<b>Amt. Sanctioned</b>	<b>Amount released</b>	<b>Amount utilised</b>
<b>1.</b>	<b>Andhra Pradesh</b>	<b>3</b>	<b>141.53</b>	<b>141.77</b>	<b>137.83</b>
<b>2.</b>	<b>Arunachal Pradesh</b>	<b>2</b>	<b>146.49</b>	<b>124.05</b>	<b>124.05</b>
<b>3.</b>	<b>Assam</b>	<b>2</b>	<b>185.66</b>	<b>162.72</b>	<b>157.68</b>
<b>4.</b>	<b>Bihar</b>	<b>5</b>	<b>272.85</b>	<b>235.67</b>	<b>214.03</b>
<b>5.</b>	<b>Chhattisgarh</b>	<b>1</b>	<b>96.10</b>	<b>84.81</b>	<b>79.15</b>
<b>6.</b>	<b>Goa</b>	<b>2</b>	<b>197</b>	<b>187.14</b>	<b>181.37</b>
<b>7.</b>	<b>Gujarat</b>	<b>3</b>	<b>176.21</b>	<b>165.74</b>	<b>153.22</b>
<b>8.</b>	<b>Haryana</b>	<b>1</b>	<b>97.35</b>	<b>77.88</b>	<b>69.53</b>
<b>9.</b>	<b>Himachal Pradesh</b>	<b>1</b>	<b>80.69</b>	<b>64.55</b>	<b>46.74</b>
<b>10.</b>	<b>Jammu &amp; Kashmir and Ladakh</b>	<b>6</b>	<b>522.35</b>	<b>396.04</b>	<b>338.53</b>
<b>11.</b>	<b>Jharkhand</b>	<b>1</b>	<b>52.72</b>	<b>15.07</b>	<b>11.30</b>
<b>12.</b>	<b>Kerala</b>	<b>5</b>	<b>410.89</b>	<b>182.66</b>	<b>142.39</b>
<b>13.</b>	<b>Madhya Pradesh</b>	<b>4</b>	<b>350.67</b>	<b>315.26</b>	<b>314.70</b>
<b>14.</b>	<b>Maharashtra</b>	<b>2</b>	<b>73.07</b>	<b>42.11</b>	<b>29.48</b>
<b>15.</b>	<b>Manipur</b>	<b>2</b>	<b>126.03</b>	<b>104.36</b>	<b>104.16</b>
<b>16.</b>	<b>Meghalaya</b>	<b>2</b>	<b>184.1</b>	<b>140.12</b>	<b>129.68</b>
<b>17.</b>	<b>Mizoram</b>	<b>2</b>	<b>158.63</b>	<b>137.18</b>	<b>139.77</b>
<b>18.</b>	<b>Nagaland</b>	<b>2</b>	<b>195.5</b>	<b>185.73</b>	<b>169.03</b>
<b>19.</b>	<b>Odisha</b>	<b>1</b>	<b>70.82</b>	<b>56.65</b>	<b>52.94</b>
<b>20.</b>	<b>Punjab</b>	<b>1</b>	<b>91.55</b>	<b>47.39</b>	<b>34.30</b>
<b>21.</b>	<b>Rajasthan</b>	<b>4</b>	<b>292.2</b>	<b>236.62</b>	<b>225.04</b>
<b>22.</b>	<b>Sikkim</b>	<b>2</b>	<b>193.37</b>	<b>177.95</b>	<b>168.8</b>
<b>23.</b>	<b>Tamil Nadu</b>	<b>1</b>	<b>73.13</b>	<b>69.48</b>	<b>68.59</b>
<b>24.</b>	<b>Telangana</b>	<b>3</b>	<b>268.39</b>	<b>233.53</b>	<b>191.65</b>

<b>25.</b>	<b>Tripura</b>	<b>2</b>	<b>147.85</b>	<b>78.68</b>	<b>69.79</b>
<b>26.</b>	<b>Uttar Pradesh</b>	<b>8</b>	<b>497.81</b>	<b>439.08</b>	<b>383.05</b>
<b>27.</b>	<b>Uttarakhand</b>	<b>2</b>	<b>145.49</b>	<b>133.33</b>	<b>132.67</b>
<b>28.</b>	<b>West Bengal</b>	<b>1</b>	<b>67.99</b>	<b>68.31</b>	<b>64.96</b>
<b>29.</b>	<b>Andaman &amp; Nicobar Islands</b>	<b>1</b>	<b>27.57</b>	<b>13.46</b>	<b>12.29</b>
<b>30.</b>	<b>Puducherry</b>	<b>3</b>	<b>148.31</b>	<b>136.69</b>	<b>114.4</b>
<b>31.</b>	<b>Wayside Amenities Uttar Pradesh and Bihar</b>	<b>1</b>	<b>15.07</b>	<b>12.29</b>	<b>11.05</b>
<b>Total</b>		<b>76</b>	<b>5507.40</b>	<b>4466.32</b>	<b>4072.17</b>

**State wise details of projects sanctioned under the PRASHAD Scheme:**

<b>Sl. No.</b>	<b>State/UTs</b>	<b>Project Nos.</b>	<b>Name of the Project</b>	<b>Year of Sanction</b>	<b>Approved cost</b>	<b>Amount Released</b>
<b>List of ongoing projects</b>						
<b>1.</b>	<b>Andhra Pradesh</b>	<b>1.</b>	<b>Development of Amaravati Town, Guntur District as a Tourist Destination**</b>	<b>2015-16</b>	<b>27.77</b>	<b>27.77</b>
		<b>2.</b>	<b>Development of Srisailam Temple**</b>	<b>2017-18</b>	<b>43.08</b>	<b>43.08</b>
<b>2.</b>	<b>Arunachal Pradesh</b>	<b>3.</b>	<b>Development of Parasuram Kund, LohitDistt.</b>	<b>2020-21</b>	<b>37.88</b>	<b>7.34</b>
<b>3.</b>	<b>Assam</b>	<b>4.</b>	<b>Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati**</b>	<b>2015-16</b>	<b>29.80</b>	<b>29.80</b>
<b>4.</b>	<b>Bihar</b>	<b>5.</b>	<b>Development of basic facilities at Vishnupad temple, Gaya, Bihar**</b>	<b>2014-15</b>	<b>4.27</b>	<b>2.91</b>
		<b>6.</b>	<b>Development at Patna Sahib**</b>	<b>2015-16</b>	<b>41.54</b>	<b>33.23</b>
<b>5.</b>	<b>Chhattisgarh</b>	<b>7.</b>	<b>Development of Maa Bamleshwari Devi Temple, Rajnandgaon,</b>	<b>2020-21</b>	<b>43.33</b>	<b>21.45</b>

			<b>Dongargarh, Chhattisgarh</b>			
<b>6.</b>	<b>Gujarat</b>	<b>8.</b>	<b>Development of Dwarka**</b>	<b>2016-17</b>	<b>13.08</b>	<b>10.46</b>
		<b>9.</b>	<b>Pilgrimage Amenities at Somnath**</b>	<b>2016-17</b>	<b>45.36</b>	<b>45.36</b>
		<b>10.</b>	<b>Development of Promenade at Somnath under PRASHAD Scheme**</b>	<b>2018-19</b>	<b>47.12</b>	<b>44.76</b>
		<b>11.</b>	<b>Development of Pilgrim Plaza with Queue Management Complex at Somnath Gujarat</b>	<b>2021-22</b>	<b>49.97</b>	<b>Adm. Appl only 10.03.22</b>
<b>7.</b>	<b>Haryana</b>	<b>12.</b>	<b>Development of Nada Saheb Gurudwara and Mata Mansha Devi Temple in Panchkula District</b>	<b>2019-20</b>	<b>49.52</b>	<b>28.77</b>
<b>8.</b>	<b>Jammu &amp; Kashmir</b>	<b>13.</b>	<b>Development at Hazratbal,</b>	<b>2016-17</b>	<b>40.46</b>	<b>32.37</b>
<b>9.</b>	<b>Jharkhand</b>	<b>14.</b>	<b>Development of BaidyanathjiDham, Deoghar</b>	<b>2018-19</b>	<b>39.13</b>	<b>31.23</b>
<b>10.</b>	<b>Kerala</b>	<b>15.</b>	<b>Development at Guruvayur Temple**</b>	<b>2016-17</b>	<b>46.14</b>	<b>36.91</b>
	<b>Madhya Pradesh</b>	<b>16.</b>	<b>Development of Omkareshwar</b>	<b>2017-18</b>	<b>44.83</b>	<b>35.87</b>
<b>11.</b>		<b>17.</b>	<b>Development of Amarkantak</b>	<b>2020-21</b>	<b>49.99</b>	<b>4.86</b>
<b>12.</b>	<b>Maharashtra</b>	<b>18.</b>	<b>Development of Trimbakeshwar</b>	<b>2017-18</b>	<b>37.81</b>	<b>19.28</b>
<b>13.</b>	<b>Meghalaya</b>	<b>19.</b>	<b>Development of Pilgrimage Facilitation in Meghalaya</b>	<b>2020-21</b>	<b>29.32</b>	<b>8.80</b>
<b>14.</b>	<b>Nagaland</b>	<b>20.</b>	<b>Development of Pilgrimage Infrastructure in Nagaland</b>	<b>2018-19</b>	<b>25.26</b>	<b>20.06</b>



15.	Odisha	21.	Infrastructure Development at Puri, Shree Jagannath Dham – Ramachandi - Prachi River front at Deuli under Mega Circuit	2014-15	50.00	10.00
16.	Punjab	22.	Development of Karuna Sagar Valmiki Sthal at Amritsar **	2015-16	6.40	6.40
		23.	Development of Chamkaur Sahib at Rupar, Punjab under PRASHAD Scheme	2021-22	31.57	Adm. Appl only 10.03.22
17.	Rajasthan	24.	Integrated Development of Pushkar/Ajmer	2015-16	32.64	26.11
18.	Sikkim	25.	Development of Pilgrimage Facilitation at Four Patron Saints, Yuksom	2020-21	33.32	18.50
19.	Tamil Nadu	26.	Development of Kanchipuram**	2016-17	13.99	13.99
		27.	Development of Vellankani**	2016-17	4.86	4.86
20.	Telangana	28.	Development of Jogulamba Devi Temple, Alampur	2020-21	36.73	10.27
21.	Tripura	29.	Development of Tripura Sundari Temple, Udaipur	2020-21	37.84	10.59
22.	Uttarakhand	30.	Integrated Development of Kedarnath**	2015-16	34.77	34.77
		31.	Development of Infrastructure for Pilgrimage Facilitation in Badrinath Ji Dham	2018-19	39.24	20.79

			<b>(Uttarakhand) under PRASHAD Scheme</b>			
		<b>32.</b>	<b>Augmentation of Pilgrimage Infrastructure Facilities and Gangotri and YamunotriDham in Uttarakhand under PRASHAD Scheme</b>	<b>2021-22</b>	<b>54.36</b>	<b>14.06</b>
<b>23.</b>	<b>Uttar Pradesh</b>	<b>33.</b>	<b>Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)**</b>	<b>2014-15</b>	<b>14.93</b>	<b>10.38</b>
		<b>34.</b>	<b>Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura**</b>	<b>2014-15</b>	<b>9.36</b>	<b>9.36</b>
		<b>35.</b>	<b>Development of Varanasi-Phase-I**</b>	<b>2015-16</b>	<b>20.40</b>	<b>16.32</b>
		<b>36.</b>	<b>Cruise Tourism in River Ganga, Varanasi</b>	<b>2017-18</b>	<b>10.72</b>	<b>8.57</b>
		<b>37.</b>	<b>Development of Varanasi Under Prashad Scheme – Phase II</b>	<b>2017-18</b>	<b>44.60</b>	<b>31.77</b>
		<b>38.</b>	<b>Development of Infrastructure facilities at Govardhan, Mathura, UP</b>	<b>2018-19</b>	<b>39.74</b>	<b>30.97</b>
<b>24.</b>	<b>West Bengal</b>	<b>39.</b>	<b>Development of Belur</b>	<b>2016-17</b>	<b>30.03</b>	<b>23.39</b>
			<b>Total</b>		<b>1291.16</b>	<b>785.42</b>

**\*\* Physical execution of the project complete.**

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